

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 01.09.2022**

**IRDAI Appeal No. 01 of 2019**

E-Meditek Insurance TPA Ltd. ...Appellant

Versus

Insurance Regulatory And Development  
Authority of India ...Respondent

Ms. Sabeena Mahadik, Advocate i/b. Vishesha Law Services for  
the Appellant.

Mr. Shrinivas Bhave, Advocate i/b Bhave and Company for the  
Respondent.

**ORDER:**

1. Adjourned on the request of the respondent. As agreed between the parties, list on October 13, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

01.09.2022  
PK